

Parliament Session Wrap

Winter Session – November 26 to December 23, 2015

Bills Passed by Parliament during the Winter Session

Short Title	Key Objectives
*The Sugar Cess (Amendment) Bill, 2015	Increases the ceiling on the cess on the production of sugar from Rs 25 to Rs 200 per quintal of sugar.
*The Payment of Bonus (Amendment) Bill, 2015	Increases the eligibility limit from Rs 10,000 per month salary to Rs 21,000 for bonus and the wage ceiling to calculate bonus from Rs 3500 per month to Rs 7000.
*The Atomic Energy (Amendment) Bill, 2015	Allows atomic energy to be produced by the formation of joint ventures between government companies.
*The Arbitration and Conciliation (Amendment) Bill, 2015	Restricts the power of the Court to grant interim relief under some circumstances in arbitration, specifies time period for arbitral award and provides for fast-tracking of arbitration.
*The Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Bill, 2015	Enables the creation of commercial courts at the district level, and commercial divisions in the high courts with original jurisdiction for adjudicating high value commercial disputes.
The Juvenile Justice (Care and Protection of Children) Bill, 2014	Permits juveniles between the ages of 16-18 years to be tried as adults for heinous offences and provides for institutional care for children in need of care and protection.
The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2014	Amends certain categories of offences and adds new offences against SCs and STs, and establishes exclusive special courts to try offences under the Act.
The Negotiable Instruments (Amendment) Bill, 2015	Specifies the territorial jurisdiction of courts with regard to filing cases of cheque bouncing.
*The Appropriation (No. 4) Bill, 2015	Authorises expenditure from the Consolidated Fund of India.
*The Appropriation (No. 5) Bill, 2015	Authorises expenditure from the Consolidated Fund of India.

*These Bills were introduced during Winter Session, 2015.

Note: The Sugar Cess (Amendment) Bill, 2015, passed by Lok Sabha, is a Money Bill and will be deemed to be passed by both Houses after 14 days of it being transmitted to Rajya Sabha.

Government Bills introduced during the Winter Session and Pending

Short Title	Key Objectives	Introduced on	Status
The Rajendra Central Agricultural University Bill, 2015	Provides for conversion of the Rajendra Agriculture University, Pusa, Bihar into a central university.	23 Dec 2015 Lok Sabha	
The Insolvency and Bankruptcy Code, 2015	Consolidates and amends laws relating to insolvency resolution of corporate persons, partnership firms and individuals and establishes an Insolvency and Bankruptcy Fund.	21 Dec 2015 Lok Sabha	Referred to Joint Committee on 23 Dec 2015
The Industries (Development and Regulation) Amendment Bill, 2015	Excludes production of alcohol for potable purposes from the ambit of the Act.	7 Dec 2015 Lok Sabha	Passed by LS on 10 Dec 2015

Note: LS stands for Lok Sabha.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

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December 23, 2015

Government Bills Pending from Earlier Sessions of Parliament

LOK SABHA		
Short Title	Introduced on	Status
The High Court and the Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2015	13 Aug 2015	Passed by Lok Sabha on 7 Dec 2015, Pending in Rajya Sabha
The Indian Trusts (Amendment) Bill, 2015	13 Aug 2015	Passed by Lok Sabha on 9 Dec 2015, Pending in Rajya Sabha
The Consumer Protection Bill, 2015	10 Aug 2015	Standing Committee granted time upto first week of Budget Session 2016
The Merchant Shipping (Amendment) Bill, 2015	10 Aug 2015	Standing Committee Report on 1 Dec 2015
The Carriage by Air (Amendment) Bill, 2015	7 Aug 2015	Passed by Lok Sabha on 2 Dec 15, Pending in Rajya Sabha
The Bureau of Indian Standards Bill, 2015	7 Aug 2015	Passed by Lok Sabha on 3 Dec 15, Pending in Rajya Sabha
The Repealing and Amending (Third) Bill, 2015	27 Jul 2015	Passed by Lok Sabha on 6 Aug 2015, Pending in Rajya Sabha
The Benami Transactions (Prohibition) (Amendment) Bill, 2015	13 May 2015	Referred to Standing Committee to report within 3 months <i>w.e.f.</i> 15 May 2015
The Whistle Blowers Protection (Amendment) Bill, 2015	11 May 2015	Passed by Lok Sabha on 13 May 2015, Pending in Rajya Sabha
The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015	11 May 2015	Joint Parliamentary Committee granted time upto last day of the first part of the Budget Session, 2016
The Compensatory Afforestation Fund Bill, 2015	8 May 2015	Standing Committee granted time upto 26 Jan 2016
The National Waterways Bill, 2015	5 May 2015	Standing Committee Report on 12 Aug 2015, Passed by Lok Sabha on 21 Dec 2015, Pending in Rajya Sabha
The Appropriation Acts (Repeal) Bill, 2015	24 Apr 2015	Passed by Lok Sabha on 11 May 2015, Pending in Rajya Sabha
The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2015	20 Apr 2015	Standing Committee Report on 5 Aug 2015
The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Bill, 2015	24 Feb 2015	Passed by Lok Sabha on 10 Mar 2015, Pending in Rajya Sabha
The Electricity (Amendment) Bill, 2014	19 Dec 2014	Standing Committee Report on 7 May 2015
The Constitution (122nd Amendment) (GST) Bill, 2014	19 Dec 2014	Passed by Lok Sabha on 6 May 2015, Rajya Sabha Select Committee Report on 22 July 2015
The Lokpal and Lokayuktas and other related Laws (Amendment) Bill, 2014	18 Dec 2014	Standing Committee Report on 7 Dec 2015
The Factories (Amendment) Bill, 2014	7 Aug 2014	Standing Committee Report on 22 Dec 2014
The Railways (Amendment) Bill, 2014	7 Aug 2014	Standing Committee Report on 5 May 2015
RAJYA SABHA		
Short Title	Introduced on	Status
The Homoeopathy Central Council (Amendment) Bill, 2015	6 May 2015	Standing Committee Report on 30 July 2015
The Anti-Hijacking Bill, 2014	17 Dec 2014	Standing Committee Report on 11 Mar 2015
The Tribunals, Appellate Tribunals and Other Authorities (Conditions of Service) Bill, 2014	19 Feb 2014	Standing Committee Report on 26 Feb 2015
The Waqf Properties (Eviction of Unauthorised Occupants) Bill, 2014	18 Feb 2014	Standing Committee Report on 12 Aug 2015
The Human Immunodeficiency Virus and Acquired Immune Deficiency Syndrome (Prevention and Control) Bill, 2014	11 Feb 2014	Standing Committee Report on 29 Apr 2015
The Rights of Persons with Disabilities Bill, 2014	7 Feb 2014	Standing Committee Report on 7 May 2015

Short Title	Introduced on	Status
The Assam Legislative Council Bill, 2013	10 Dec 2013	Standing Committee Report on 17 Feb 2014
The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013	10 Dec 2013	Standing Committee Report on earlier version of the Bill on 2 May 2013
The Delhi Rent (Repeal) Bill, 2013	29 Aug 2013	Not referred to Standing Committee
The Drugs and Cosmetics (Amendment) Bill, 2013	29 Aug 2013	Standing Committee Report on 18 Dec 2013
The Nalanda University (Amendment) Bill, 2013	26 Aug 2013	Standing Committee Report on 17 Dec 2013
The Indian Medical Council (Amendment) Bill, 2013	19 Aug 2013	Standing Committee Report on 20 Nov 2013
The Prevention of Corruption (Amendment) Bill, 2013	19 Aug 2013	Standing Committee Report on 6 Feb 2014; Referred to Rajya Sabha Select Committee on 11 Dec 2015
The Mental Health Care Bill, 2013	19 Aug 2013	Standing Committee Report on 20 Nov 2013
The Real Estate (Regulation and Development) Bill, 2013	14 Aug 2013	Standing Committee Report on 13 Feb 2014, Rajya Sabha Select Committee Report on 30 July 2015
The Registration (Amendment) Bill, 2013	8 Aug 2013	Standing Committee Report on 8 May 2015
The Rajasthan Legislative Council Bill, 2013	6 Aug 2013	Standing Committee Report on 9 Dec 2013
The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013	22 Apr 2013	Standing Committee Report on 7 Feb 2014
The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013	18 Mar 2013	Standing Committee Report on 15 Mar 2014
The North Eastern Council (Amendment) Bill, 2013	11 Mar 2013	Standing Committee Report on 30 May 2013
The Indecent Representation of Women (Prohibition) Amendment Bill, 2012	13 Dec 2012	Standing Committee Report on 24 Sep 2013
The Child Labour (Prohibition and Regulation) Amendment Bill, 2012	4 Dec 2012	Standing Committee Report on 13 Dec 2013
The Armed Forces Tribunal (Amendment) Bill, 2012	13 Aug 2012	Standing Committee Report on 20 Mar 2013
The Tamil Nadu Legislative Council (Repeal) Bill, 2012	4 May 2012	Not referred to Standing Committee
The National Commission for Human Resources for Health Bill, 2011	22 Dec 2011	Standing Committee Report on 30 Oct 2012
The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011	18 Aug 2011	Standing Committee Report on 20 Dec 2011
The Mines (Amendment) Bill, 2011	23 Mar 2011	Standing Committee Report on 20 Dec 2011
The National Identification Authority of India Bill, 2010	3 Dec 2010	Standing Committee Report on 13 Dec 2011
The Architects (Amendment) Bill, 2010	31 Aug 2010	Standing Committee Report on 24 Jan 2011
The Telecom Regulatory Authority of India (Amendment) Bill, 2008	15 Dec 2008	Standing Committee Report on 16 Feb 2009
The Pesticide Management Bill, 2008	21 Oct 2008	Standing Committee Report on 18 Feb 2009
The Private Detective Agencies (Regulation) Bill, 2007	13 Aug 2007	Standing Committee Report on 13 Feb 2009
The Seamen's Provident Fund (Amendment) Bill, 2007	3 May 2007	Standing Committee Report on 5 Sep 2007
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12 Aug 2005	Standing Committee Report on 28 Jul 2006
The Indian Medicine Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005
The Homoeopathy Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005
The Seeds Bill, 2004	9 Dec 2004	Standing Committee Report on 28 Nov 2006
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001	30 Jul 2001	Standing Committee Report on 9 Dec 2003
The Delhi Rent (Amendment) Bill, 1997	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The Constitution (79 th Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995
The Participation of Workers in Management Bill, 1990	30 May 1990	Standing Committee Report on 18 Dec 2001
The Indian Medical Council (Amendment) Bill, 1987	26 Aug 1987	Joint Committee Report on 28 Jul 1989

Government Bills withdrawn during the Winter Session

Short Title	Reason for Withdrawal	Withdrawn on
The Indian Forests Amendment Bill, 2012		23 Dec 2015
The Atomic Energy (Amendment) Bill, 1992	Replaced by a new Bill	16 Dec 2015
The Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Bill, 2015	Replaced by a new Bill	11 Dec 2015

Sources: Bulletins of Rajya Sabha and Lok Sabha, PRS.

Status of Government Bills

Bills pending before session	68
Bills introduced during session	10
Bills passed during session	10
Bills withdrawn during session	3
Bills pending at the end of session	65

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